NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 29/252//HDB/2018
NAME OF THE COMPANY	Business Integration Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Business Integration Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Erdarghene alto	Adva	,9346758595	P
		BSSLAWS OGMAZL.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	1 1		

ORDER

Heard B.Sudershan Learned counsel for Applicant Company is undertook to file necessary affidavit, ROC report also awaited.

Post the case on 22nd February 2018

Member (T)

Member (J)